

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

SUO MOTO WRIT PETITION (CIVIL) No(s). 3/2025

IN RE : KANCHA GACHIBOWLI FOREST, STATE OF TELANGANA

(WITH I.A. NO.93543 OF 2025- APPLICATION FOR INTERVENTION)

WITH

WRIT PETITION(S)(CIVIL) NO(S). 287/2025

(FOR ADMISSION - IA No. 90532/2025 - STAY APPLICATION)

Date : 16-04-2025 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI

HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

By Courts Motion

Amicus Curiae

Mr. K. Parameshwar, Sr.Adv. (A.C.)

Ms. Kanti, Adv.

Mr. M.V. Mukunda, Adv.

Mr. Shreenivas Patil, Adv.

Mr. Chitransh Singh S., Adv.

For Petitioner(s) :

In W.P.287/2025

Mr. Dama Seshadri Naidu, Sr. Adv.

Mr. P. Mohith Rao, AOR

Ms. J Akshitha, Adv.

Mr. J Venkat Sai, Adv.

Mr. Eugene S Philomene, Adv.

Mr. Rahul Jayapala Reddy, Adv.

Mr. Shubhankar Sharma, Adv.

Mr. Deepak Sharma, Adv.

For Respondent(s) :

Dr. Abhishek Manu Singhvi, Sr. Adv.

Dr. Menaka Guruswamy, Sr. Adv.

Mr. Sravan Kumar Karanam, AOR

Ms. Devina Sehgal, Adv.

Ms. Priyansha Sharma, Adv.

Mr. Lavkesh Bhambhani, Adv.

Mr. Utkarsh Pratap, Adv.

Mr. Aniket Singh, Adv.

For Intervenor            Mr. Niranjan Reddy, Sr. Adv.  
                                 Mr. Mohammed Omer Farooq, Adv.  
                                 Mr. Naveen Hegde, AOR  
                                 Ms. Akhila Palem, Adv.

                                 Mr. Gopal Shankaranarayan, Sr. Adv.  
                                 Mr. Prashant Padmanabhan, AOR

UPON hearing the counsel, the Court made the following  
O R D E R

1. In pursuance to our second order dated 03.04.2025, the Central Empowered Committee (CEC) has inspected the spot and submitted its report.
2. Dr. Abhishek Manu Singhvi, learned senior counsel appearing on behalf of the State of Telangana, submits that the report of the CEC is voluminous and the State would need some time to respond to the same.
3. Four weeks' time is granted to the State to file its reply so as to deal with the Report of the CEC.
4. In the meantime, we direct the Wildlife Warden of the State of Telangana to examine and put into effect immediate steps that are required to be undertaken for protecting the wildlife, which has been affected on account of deforestation of the 100 acres of the land.
5. I.A. No.93543 of 2025- application for intervention - is allowed.
6. Tag W.P.(C) No.287/2025 along with Suo Moto Writ Petition (Civil) No.3/2025.
7. List on 15.05.2025 at serial number 1.

(NARENDRA PRASAD)  
DEPUTY REGISTRAR

(ANJU KAPOOR)  
ASSISTANT REGISTRAR